

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 117

COMP.APPL/ 187 (CH)2020
IA(CA)/25 (CH)2022
And
CP No. 81/Chd/HP/2019

IN THE MATTER OF:

Agma pvt. Ltd.

...

Petitioner

Versus

Agmehra pvt. Ltd.

...

Respondent

Under Section: Sec. 241(l)Sec. 242(4)
Rule: 11 of NCLT, 2016

Order delivered on 05.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 09.08.2024.

Sd/-

Court Officer